

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 44717/2019

(Arising out of impugned final judgment and order dated 02-08-2019 in CRLA No. 5950/2017 passed by the High Court Of Judicature At Allahabad)

ASHISH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.24620/2020-CONDONATION OF DELAY IN FILING and IA No.24619/2020-EXEMPTION FROM FILING O.T. and IA No.24622/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 24620/2020 - CONDONATION OF DELAY IN FILING

IA No. 24622/2020 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 24619/2020 - EXEMPTION FROM FILING O.T.)

Date : 11-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI

HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Vinod Prasad, Sr. Adv.
Mr. Dharendra Kumar, Adv.
Mr. Devvrat, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 01.04.2022.

Tag alongwith 16696/2021.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)